

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.158/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14th November 2017, 10.30 A.M

Name of the Company	Sushil Kumar Ganeriwala.-Versus-Bengal Brahmaputra Buildcon Pvt. & Ors.		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. CS. SANJAY KUMAR GUPTA
(PCS)

2. CS. ROHIT KUMAR KESHRI
(PCS)

} PETITIONER

Rohit Keshri
14/11/17

1. Ratnanko Banerjee, Sr. Adv.

2. Sapna Chobey, Adv.

3. M. R. Goenka, PCS.

Respondents

Ratnanko
14/11/17

ORDER

Ld. Counsel for the petitioner and the respondents are present.

List on 17/11/2017 at 12 noon along with the pending IAs.

In our order dated 17/10/2017 there was a typographical error. Instead of "05/12/2016" it was typed as "05/12/2017" which should be read as "05/12/2016".

Sd

(Jinan K.R.)
Member (J)

Sd

(Vijai Pratap Singh)
Member (J)

~~ORDER~~

~~Ld. Counsel for the petitioner and the respondents are present.~~

~~List on **17/11/2017 at 12 noon** along with the pending IAs.~~